

Filing No. ABA/8147/2020

Bimlesh Yadav And Anr. Vs The state of Jharkhand

Advocate's name – Sabyasanchi

Defects:

- 9.i) Extra pagination may be deleted crossed in annexures.
- 9.ii) Duly certified to be true type copy of pages 11 to 14, 16 to 18, 21,23 may be filed.
- 9.iii) Fairly legible copy of pages 19,20 or duly certified to be true type copy may be filed.
- 9.iv) Verification date may be stated correctly.
- 9.v) A/F 130 may be filed in C.C of annex 1.
- 9.vi) Name of petitioners does not tally with execution part of vak.